GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.†2533 TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

DISASTER MANAGEMENT POLICY

†2533. SHRI RAM CHARITRA NISHAD: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the existing policy for disaster management in the country;

(b) whether the proposals from the States for amendment therein are under consideration of the Government and if so, the details thereof;

(c) the States from which the said proposals have been received;

(d) whether the Government is contemplating to incorporate the said proposals in the central disaster management policy and if not, the reasons therefor;

(e) whether the Government proposes to set up a commission in collaboration with the State Governments for preparing a comprehensive scheme on disaster management; and

(f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): The existing National Policy on Disaster Management (NPDM), approved in 2009, envisages a safe and disaster resilient India by

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developing a holistic, proactive, multi-disaster oriented and technology driven strategy through a culture of prevention, mitigation, preparedness and response.

The policy covers all aspects of disaster management including institutional and legal arrangements,financial arrangements, disaster prevention, mitigation and preparedness, techno-legal regime, response, relief and rehabilitation, reconstruction and recovery, capacity development, knowledge management, research and development etc.

(b) & (c): The Ministry of Home Affairs having administrative control of the disaster management have not received any proposal from the States for amendment in the NPDM.

(d): Does not arise.

(e): No Madam.

(f): Does not arise.

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